

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/12/ (IB)/2017  
NAME OF THE PETITIONER(S) : JDSU DEUTCHLAND GMBH POSTFACH  
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. P.S. SUMAN

COUNSEL FOR RESPONDENT

S. GOPINATHAN

COUNSEL FOR PETITIONER

**ORDER**

Counsel for both the parties present. Counsel for the petitioner undertakes to supply the copies pertaining to the Petition to the respondent today itself. For reply, time is enlarged. Put up on 12.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq)  
 Member (Judicial)

(K. Anantha Padmanabha Swamy)  
 Member (Judicial)